

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH AT NEW DELHI
O.A. No. 1164 OF 2024**

IN THE MATTER OF:

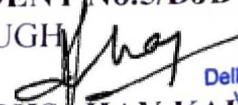
**NEWS ITEM TITLED "HOW OPEN DRAIN SNUFFED
OUT ANOTHER YOUNG LIFE" APPEARING IN THE
TIMES OF INDIA DATED 27.08.2024**

I N D E X

N.D.O.H.- 24.04.2025

S No.	PARTICULARS	Pg. No.
1.	Reply Affidavit on behalf of Respondent No. 5/DJB in compliance of order dated 03.01.2025	1-3
2.	Annexure R1-: Extract from Google Maps showing the alignment and location of the RCC drain from Hiranki Chowk to Palla Village, passing through Bakhtawarpur and Akbarpur Majra.	4
3.	Annexure R2-: Photographs of the drain in which the incident occurred	5-8


RESPONDENT No.5/DJB

THROUGH 

PRABHSAHAY KAUR

STANDING COUNSEL, DJB

L-24, 2nd Floor, Hauz Khas Enclave,

New Delhi-110016

Enrol No: D/737/2008

Ph: 9810158581

Email: sahayk@gmail.com

NEW DELHI
DATED: .04.2025

C.E. (Central/North)
Delhi Jal Board, Govt. of NCT Delhi
Vasundhara Ph-I, Karol Bagh,
New Delhi-110005

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH AT NEW DELHI
O.A. No. 1164 OF 2024

IN THE MATTER OF:

**NEWS ITEM TITLED "HOW OPEN DRAIN SNUFFED
OUT ANOTHER YOUNG LIFE" APPEARING IN THE
TIMES OF INDIA DATED 27.08.2024**

**REPLY BY WAY OF AFFIDAVIT ON BEHALF OF THE
RESPONDENT NO.5/DELHI JAL BOARD**

I, Anil Kumar, S/o Sh. Sheobachan Sharma, aged about 57 years, currently posted as Chief Engineer, Delhi Jal Board, Office of CE (Central/ North) Delhi Jal Board, Room No. 201, Varunalaya, Phase-1, Karol Bagh, New Delhi -110005, do hereby solemnly affirm and declare as under:

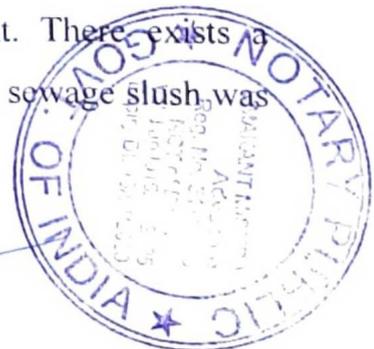
1. That I am conversant with the facts of the present case in so far as the same pertain to the Answering Respondent and as such am competent to depose with respect hereto.
2. That the Answering Respondent reserves the right to file such other further affidavits that may be required in the course of the adjudication of the present case and as required by this Hon'ble Tribunal.
3. That vide order dated 03.01.2025, this Hon'ble Tribunal had impleaded Delhi Jal Board/Respondent No. 5 with a direction to file reply to the instant original application.
4. That the present matter pertains to the unfortunate demise of a five-year-old girl, whose body was recovered from deep,



A handwritten signature in blue ink, appearing to be "Anil Kumar".

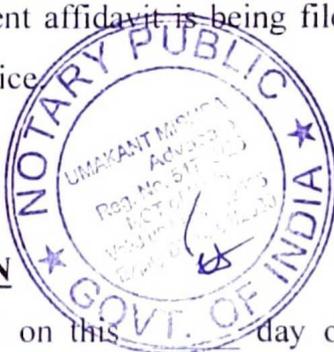
slush-filled waters near Palla village check post, adjacent to Akbarpur Majra village, New Delhi.

5. That the location where the incident occurred is in the RCC drain under the jurisdiction and control of PWD between Bakhtawarpur and Palla Village. As such, the entire onus of the drain falls squarely on the PWD, i.e. Respondent No.8. An extract from Google Maps showing the alignment and location of the RCC drain from Hiranki Chowk to Palla Village, passing through Bakhtawarpur and Akbarpur Majra, is annexed herewith and marked as **Annexure R1**.
6. That the RCC drain in question is partially covered at certain stretches and remains largely open at other locations. Photographs depicting the current condition of the RCC drain at certain locations in the area are annexed herewith and marked as **Annexure R2**.
7. It is humbly submitted that in the aforementioned villages, residents have constructed individual septic tanks either within their premises or at other suitable locations in the village area. These septic tanks are used for the disposal of domestic wastewater and sewage by the residents. The waste/septage accumulated in these septic tanks is regularly and periodically emptied by the residents/consumers through private Tankers that are enlisted with the DJB. The septage so collected is transported through tankers, at the cost and arrangement of the individual residents, to the nearest Sewage Pumping Station (SPS) or Sewage Treatment Plant (STP) maintained by the Answering Respondent. There exists a robust system of disposal of septage and no sewage slush was



found accumulated in the drain that could have been a cause of death of the child.

- 8. That the Answering Respondent is undertaking the task of laying sewer lines in unsewered areas of Delhi in a phased manner through its Construction Drainage Divisions. In this regard, an estimate for laying a sewerage network in the subject region has been prepared and is presently under administrative approval. As per the Sewerage Master Plan, 2031 of the Answering Respondent, STP and sewer lines are to be laid down in the group of villages covering around 8 colonies and 7 villages covering the area in question.
- 9. It is reiterated that the Answering Respondent is not involved in the construction or maintenance of the said storm water drain and as such had no role in the unfortunate incident that took place.
- 10. That the present affidavit is being filed bona fide and in the interest of justice.



[Handwritten Signature]

DEPONENT (North)
 Delhi Jal Board, Govt. of NCT Delhi
 Varunalaya Ph-I, Karol Bagh,
 New Delhi-110005

VERIFICATION

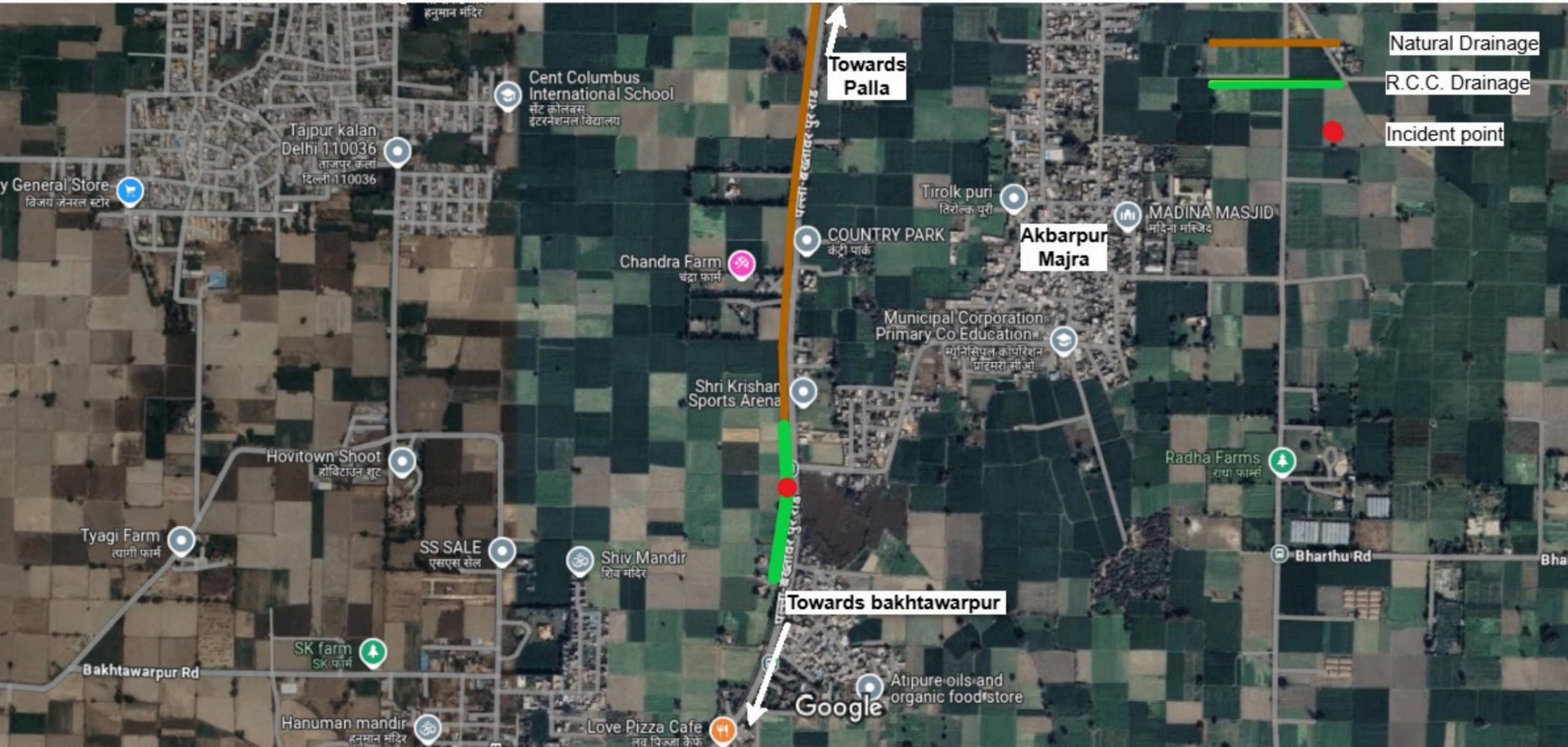
Verified at Delhi on this _____ day of April, 2025 that the contents of the above affidavit are true and correct to my knowledge in my official capacity and on the basis of official records. Nothing material has been concealed therefrom.

[Handwritten Signature]
[Handwritten Signature]
 22 APR 2025
 19/25
 Notary Public, Delhi

[Handwritten Signature]

DEPONENT
 C.E. (Central/North)
 Delhi Jal Board, Govt. of NCT Delhi
 Varunalaya Ph-I, Karol Bagh,
 New Delhi-110005

Identify the deponent who has signed out thumb impression in this document.



Atkinadan Scheme



Delhi, Delhi, India

Akbar Pur Majra Xing, Bakhtawarpur, Delhi, Delhi 110036, India

Lat 28.83233° Long 77.178989°

11/04/2025 12:39 PM GMT +05:30





Ashwadeb Sharma



Google



Delhi, Delhi, India
Akbar Pur Majra Xing, Om Vihar Colony, Akbar Pur Mazra, Delhi,
Delhi 110036, India
Lat 28.832798° Long 77.179003°
11/04/2025 12:38 PM GMT +05:30



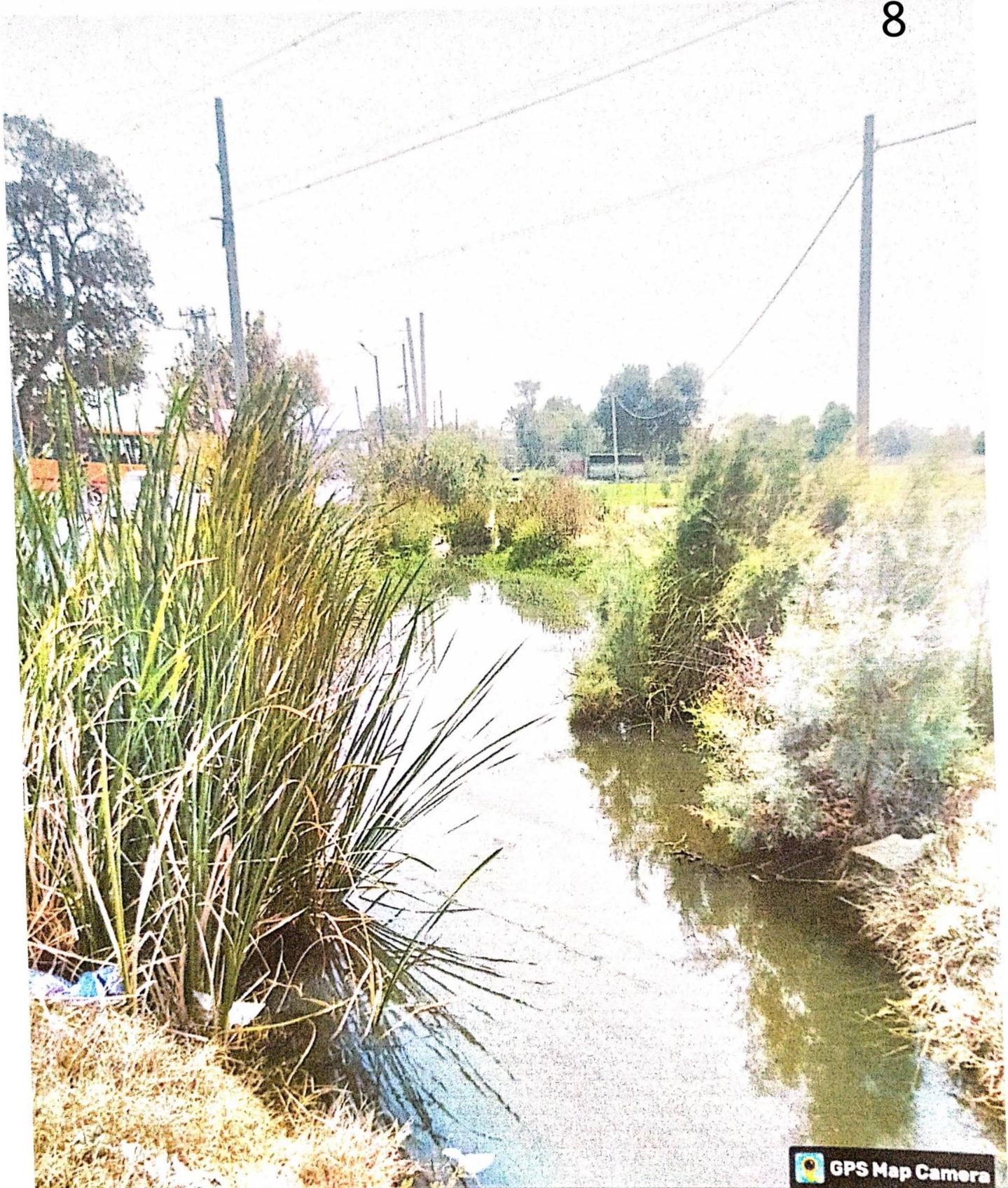
GPS Map Camera



Google

New Delhi, Delhi, India
 773, Near Main Palla Road, Village Garhi, Po, Bakhtawar Pur
 Village, New Delhi, Delhi 110036, India
 Lat 28.831435° Long 77.179056°
 11/04/2025 12:41 PM GMT +05:30

Ashinanda Sharma



GPS Map Camera

Delhi, Delhi, India

R5mh+6p2, Om Vihar Colony, Akbarpur Majra, Delhi, Delhi
110036, India

Lat 28.833029° Long 77.179004°
11/04/2025 12:37 PM GMT +05:30



Google

Abhinandan She...